GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:3903 ANSWERED ON:17.12.2012 VOCATIONAL TRAINING CENTRES Das Shri Bhakta Charan;Jindal Shri Naveen;Panda Shri Baijayant

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has formulated any scheme to give vocational training and skill development training to disabled persons under the Prime Minister's skill development initiative scheme to increase employment opportunities for them;
- (b) if so, the details thereof;
- (c) whether the Government provides grants to Non-Governmental Organization (NGO) for vocational training of disabled children;
- (d) if so, the details of aid provided to different NGOs during the last three years, NGO-wise;
- (e) whether the Government proposes to provide conditional assistance to the parents/ families of the disabled persons to ensure their proper care; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) & (b): As informed by National Council on Skill Development, no such scheme has been formulated to give vocational training and skill development to persons with disabilities.
- (c) & (d): Under Deendayal Disabled Rehabilitation Scheme (DDRS), grant-in-aid is released to Non-Governmental Organisations (NGOs) for running various projects including Vocational Training Centres (VTCs) for the welfare of Persons with Disabilities. A Statement indicating State-wise details of amount released to the NGOs for running VTCs during the last three years is given at Annexure.
- (e): No, Sir.
- (f): Does not arise.